

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 120 of 2012

Dated: 24th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Delhi Distribution Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Shrivastava

Counsel for the Respondent(s): Ms. Niti Arora for
Mr. Sachin Datta

ORDER

At the request of both the parties, post the matter on

21st February, 2013 at 2.30 p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/pg